

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/266(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	SHREE SHYAM MOTION PICTURES PRIVATE LIMITED VS SPICY ENTERTAINMENT AND MEDIA LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Meenakshi Manot, Adv.] For the Operational Creditor
Mr. Arun Kumar Mishra, Adv.]
Mr. Shashi Agarwal, CA]

Mr. Dripto Majumdar, Adv.] For the Corporate Debtor

ORDER

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present.
2. Learned Counsel appearing on behalf of the Corporate Debtor submits that talks of settlement are going on between the parties.
3. Therefore, list this matter for reporting settlement on **5th August, 2024**, failing which an appropriate order will be passed on the next date of hearing.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**